

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/551/IB/2017
NAME OF THE PETITIONER : DNEPRO ADVISORY PVT LTD
UNDER SECTION : 7

S.No.	Name (in Capital)	Represented by	Signature
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1.	R SUBRAMANIAN ASHOK MAGNETIC (Respondent) ^{LTD} ARVINDH PANDIAN, SENIOR ADVOCATE	ADVOCATE	R Subramanian
2.	FOR ANANT MERATHI A T. S. Brunchethan	FOR APPLICANT	T. S. Brunchethan

ORDER

Counsels for both the parties are present. Matter is posted for arguments. Put up on
13.10.2017 at 10.30 A.M.

ghk
MEMBER (TECHNICAL)

MEMBER (JUDICIAL)